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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)			Rule-6 of	
No.106/	-	Admission	IB	Pro-Train Sports LLP Vs Homerun Sports Pvt. Ltd.
BB/2017				

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Thank I have able for Applicant Beliations

Counsel for petitioner is present. The matter is listed today for admission. Registry has raised objections.

List it for compliance on 02.11.2017.

MEMBER (J)

MEMBER (T)